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Title: The Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on 27th April, 2012, passed the Central Educational Institutions (Reservation in Admission) Amendment Bill, 2012.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Central Education Institutions (Reservation in Admission) Amendment Bill, 2012 which has been passed by the Rajya Sabha at its sitting held on the 27th April, 2012."

I lay on the table the Central Education Institutions (Reservation in Admission) Amendment Bill, 2012, as passed by Rajya Sabha on the 27th April, 2012.

...(Interruptions)